

**Federations.** Final decision regarding the type of machinery or committee to be set up for this purpose, will be taken on receipt of lists from all Federations.

**Persons Arrested in connection with Law and Order Situation**

1993. SHRI HITENDRA DESAI:

SHRI PHOOL CHAND VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many persons were arrested during the last three months in connection with law and order situation in the country as a whole; and

(b) how many of them are still in jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

**Rent Paid by C.I.S.F. Offices in Delhi**

1994. SHRI S. R. REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the monthly rent paid for each of the offices of South and Northern Zonal Headquarters of Central Industrial Security Force in Delhi; and

(b) whether Government propose to move them out to their zones and save expenditure on high rent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Only the combined office of northern and western zonal headquarters of CISF is located in Delhi. The rent paid for office accommodation is Rs. 10690.35 p.m. and for storage accommodation, Rs. 14080.00 p.m.

(b) Having regard to the locations of the undertakings in which the force has been inducted in the northern and western zones, Delhi is considered best suited for locating the office of the combined zonal headquarters.

**Construction of Second Bridge over River Hooghly**

1995. SHRI SOMNATH CHATTERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any final decision has been taken for construction of the second bridge over the river Hooghly at Calcutta; and

(b) if so, the amount of Central assistance provided or to be provided for the same?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). The proposed Second Bridge over the river Hooghly, when constructed, would fall on a State Road and as such its construction is essentially the responsibility of the West Bengal Government. However in order to assist them financially in its construction, the Government of India have agreed to provide Central financial assistance for the entire cost of this bridge which is estimated at present as Rs. 57.13 crores excluding certain in-admissible items. A total loan assistance amounting to Rs. 1171.20 lakhs has been released so far. The entire work relating to the project is being handled by the State Government.

**D.T.C. Bus hold-ups in Delhi**

1996. SHRI D. G. GAWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of cases of D.T.C. Bus hold-ups in Delhi during the period from April to October, 1977;